

Office Notice, Office
Memorandum, of Coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

The Advocate has
not signed
Vakalatnama.

Per Tribunal
Filed For AH / IR
on 23/8/93.

Yes
20/8/93
Pr Dy. Registrar

Date: 23-8-1993 O.A.842/93

None for the applicant.

S.O. to 30-8-93

Usha Savara
(USHA SAVARA)
M(A)

M.S. Deshpande
(M.S. DESHPANDE)
VC

OA.NO. 842/93

Dated: 30.8.93

Heard Shri S.P. Saxena for the
applicant and Shri P.M. Pradhan for
the respondents.

The impugned order is appealable
and no appeal has been preferred.
The OA is, therefore, prematured.
It is disposed of with liberty to the
applicant to exhaust the departmental
remedies.

M.Y. Priolkar
(M.Y. PRIOLKAR)
M (A)

M.S. Deshpande
(M.S. DESHPANDE)
V.C.

20/8/93
order/Judgment despatched
to Applicant/Respondent (s)
on 21/9/93

6/9/93